

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 09th day of August 2021

Civil Misc. Contempt Petition No.330/00036/2021
in
Original Application No. 330/00403/2018

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Tarun Shridhar, Member (Administrative)

1. Virendra Kumar Mishra aged about 60 years, S/o Nand Kumar Mishra, Presently working as SP (Headquarter) U.P. Vigilance, Lucknow, R/o D-1-17, Sector D, LDA Colony, Kanpur Road, Lucknow.
2. Vinod Kumar Mishra, aged about 57 years, S/o Ram Nayan Mishra, Presently working as SP CBCID Lucknow, R/o Vill. Diyawan Mahadev, P.S. Machhli Shahar Distt. Jaunpur.
3. Dayanand Mishra aged about 58 years, S/o Late Ramkumar Mishra, Presently working as Superintendent of Police Food Cell, Lucknow, R/o K-1242, Ashiyana, Lucknow.
4. Nageshwar Singh, aged about 59 years S/o Shivram Singh, Presently working as SP(R) Intt., Lucknow, R/o 10, DM Compound, Caper Road, Lalbagh, Lucknow.
5. Sripati Mishra, aged about 59 years, S/o Ram Shiromani Mishra, Presently working as Superintendent of Police, Deoria, R/o 202A, Anant Vihar, Lohia Marg, Civil Lines, Allahabad.
6. Jugul Kishore aged about 57 years, S/o Late Shri Raghuvan Prasad, Presently working as SP(R) Intt., Moradabad, R/o -7E/5, Tashkand Road, Allahabad.
7. Ashok Kumar Tripathi, aged 60 years (Retired), S/o B.P. Tripathi, 114-C, Brijhari apartment, Drumand Road, Prayagraj, R/o Vill, Ramdaspur, Police Station Koirana, Sant Ravidas Nagar (Bhadohi).
8. Dr. Arvind Bhushan Pandey, aged about 59 years, S/o Umakant Pandey, presently working as Commandant, 25th Battalion, PAC, Raebareli, R/o A-201, Civil Services Institute Towers Vipin Khand, Gomti Nagar, Lucknow.
9. Manoj Kumar Jha, aged 60 years (Retired) S/o Sri Kamlakant Jha, R/o R/o E-1876, Rajajipuram, Lucknow.
10. D.P.N. Pandey S/o S.N. Pandey, aged about 59 years, Superintendent of Police, Economic Offences Wing, Lucknow, R/o A -44, Vaidehi Nagar, Faizabad.

.. .Petitioners

By Advocate : Shri P.K. Mishra

V E R S U S

1. Sri Deepak Khandekar, Secretary, Department of Personnel & Training, Govt. of India, New Delhi.
2. Sri Ajay Kumar Bhalla, Secretary, Ministry of Home Affairs, Govt. of India, North Block, New Delhi.
3. Sri Avanish Kumar Awasthi, Addl. Chief Secretary (Home), Govt. of U.P., Lok Bhawan, Lucknow.
4. Sri Hitesh Chandra Awasthi, Director General of Police (U.P.) Signature Building, Saheed Path, Lucknow.

5. Sri Raj Kumar, Addl. Director General (Karmik), DGP Office, Signature Building, Saheed Path, Lucknow.

...Respondents

By Adv: Shri Chakrapani Vatsyayan

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

Shri P.K. Mishra, learned counsel for the petitioners and Shri M.K. Sharma holding brief of Shri Chakrapani Vatsyayan, learned counsel for the respondents are present.

2. Heard learned counsel for the parties and perused the record.

3. Notice for contempt was issued to the respondents for non compliance of the order passed in OA No.403/2018 on 16.02.2021. Vide order dated 16.02.2021, this Tribunal had directed that the seniority of the applicants in the Indian Police Services be reassigned after correcting the order by taking into account the weightage admissible as per the latest amendments and circulars of DOP&T including vide dated 18.04.2012.

4. Learned counsel for the respondents confirms that the order has been complied with and he has accordingly furnished the compliance affidavit dated 30.07.2021. He has also annexed the order passed by Ministry of Home Affairs, Government of India, reassigning the seniority of the petitioners.

5. Learned counsel for the petitioners confirms that such an order has been passed. He seeks further direction that this order may be implemented.

6. We find that on account of reassignment of the seniority of the petitioners for compliance of the direction given in the aforesaid OA, the order of this Tribunal has complied with.

7. In view of the above, the instant contempt proceedings are dropped and notice issued to the respondents stands discharged.

8. All the MAs pending in this contempt petition are disposed of as having being infructuous.

(Tarun Shridhar)
Member(Administrative)

(Justice Vijay Lakshmi)
Member(Judicial)

RKM/